

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 260**  
TO BE ANSWERED ON 26.04.2016

**Forest Development Programme**

260. SHRI BADRUDDIN AJMAL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the amount allocated under Forest Development Programme during the last three years and the current year, State/UT-wise including Assam;
- (b) the details of forest villages developed so far in the country, State-wise including Assam;
- (c) the number of families covered under the said programme; and
- (d) the steps taken by the Government to develop the remaining forest villages in the country, including Assam?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a) The amounts released for forest development to the States/UTs under various Centrally Sponsored Schemes of the Ministry such as Intensification of Forest Management Scheme and National Afforestation Programme during the last three years is given in Annexure I and II respectively. The total funds allocated for States/UTs including Assam under the said schemes for the current financial year is Rs. 50.00 crores and Rs.60.00 crores respectively. During the current financial year, funds will be released after examination of the proposals of the States/UTs as per the guidelines of the respective schemes.
- (b) & (c) The Ministry of Environment, Forest and Climate Change does not have any scheme for the development of forest villages in the country. However, the Ministry is implementing the Centrally Sponsored Schemes of "Integrated Development of Wildlife Habitats" and "Project Tiger" under which funds are provided to States/UTs for relocation and rehabilitation of forest villages. The State/UT-wise details of funds provided for the said purpose under the above schemes during the last three years are given at Annexure-III. The information on number of families covered under the said schemes is not maintained at the level of the Ministry.
- (d) The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 recognises the settlement and conversion of forest villages, whether recorded, notified or not, into revenue villages as a forest right. The Ministry of Tribal Affairs, which is the nodal agency for implementing this Act, has also issued guidelines on 08.11.2013 on conversion of all forest villages, old habitations, unsurveyed villages and other villages in the forests, whether recorded, notified or not, into revenue villages under section 3 (1) (h) of the said Act. Rehabilitation and conversion of the forest villages is a continuous process, hence no target and time limit for such rehabilitation/regularisation of these villages has been fixed.

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ANNEXURE REFFERD TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 260 DUE FOR 26.04.2016  
ASKED BY SHRI BADRUDDIN AJMAL REGARDING FOREST DEVELOPMENT PROGRAMME

INTENSIFICATION OF FOREST MANAGEMENT SCHEME

(Rs. In lakhs)

S. No.	States	Total released amount of 2013-14	Total released amount of 2014-15	Total released amount of 2015-16
<b>Other States</b>				
1	Andhra Pradesh	210.82	0.00	0.00
2	Bihar	47.74	0.00	59.09
3	Chhattisgarh	404.58	436.46	135.00
4	Gujarat	345.76	349.71	217.13
5	Goa	61.17	0.00	0.00
6	Haryana	153.64	149.56	77.86
7	H.P	365.86	367.36	311.70
8	J & K	132.60	0.00	224.86
9	Jharkhand	397.48	314.51	163.24
10	Karnataka	341.47	266.54	228.19
11	Kerala	270.22	230.57	124.61
12	Madhya Pradesh	744.16	704.93	420.00
13	Maharashtra	95.96	228.02	447.32
14	Odisha	203.25	220.50	136.00
15	Punjab	0.00	0.00	87.30
16	Rajasthan	183.93	232.82	154.78
17	Tamil Nadu	0.00	0.00	257.07
18	Telangana		160.73	96.56
19	U.P.	169.74	218.36	156.38
20	Uttarakhand	313.10	338.38	392.34
21	West Bengal	0.00	185.84	149.46
<b>Total</b>		<b>4441.48</b>	<b>4404.29</b>	<b>3838.89</b>
<b>North Eastern States</b>				
1	Assam	0	0	0
2	Arunachal Pradesh	0	232.39	85.07
3	Manipur	294.86	0.00	240.76
4	Meghalaya	244.83	0.00	180.26
5	Mizoram	363.63	256.27	153.17
6	Nagaland	145.92	225.13	122.6
7	Sikkim	168.98	162.17	312.17
8	Tripura	203.05	262.08	170.64
<b>Total</b>		<b>1421.27</b>	<b>1138.04</b>	<b>1264.67</b>
<b>Union Territories</b>				
1	A & N Islands	31.06	0	28.00
2	Chandigarh	0.00	0	37.00
3	D&N Haveli	0.00	0	0.00
4	Daman & Diu	0.00	0	0.00
5	Lakshadweep	0.00	0	0.00
6	Delhi	0.00	0	0.00
7	Puducherry	0.00	37.77	0.00
<b>Total</b>		<b>31.06</b>	<b>37.77</b>	<b>65.00</b>
<b>Grand total</b>		<b>5893.81</b>	<b>5580.10</b>	<b>5168.56</b>

ANNEXURE REFFERD TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 260 DUE FOR 26.04.2016  
ASKED BY SHRI BADRUDDIN AJMAL REGARDING FOREST DEVELOPMENT PROGRAMME

## NATIONAL AFFORESTATION PROGRAMME

(Rs. In Crores)

S. No.	States	Total released amount of 2013-14	Total released amount of 2014-15	Total released amount of 2015-16
<b>Other States</b>				
1	Andhra Pradesh	3.75	4.56	0.87
2	Bihar	12.84	7.00	5.01
3	Chhattisgarh	21.38	20.00	10.20
4	Gujarat	11.68	10.50	8.54
5	Goa	0.00	0.00	0.00
6	Haryana	17.94	11.00	0.72
7	H.P	2.61	0.73	0.00
8	J & K	8.11	3.59	0.00
9	Jharkhand	9.02	8.60	0.00
10	Karnataka	9.26	21.35	1.05
11	Kerala	6.99	2.82	1.02
12	Madhya Pradesh	22.10	21.00	9.45
13	Maharashtra	32.33	35.00	14.90
14	Odisha	5.36	17.92	9.49
15	Punjab	2.00	1.87	0.00
16	Rajasthan	2.81	3.35	0.75
17	Tamil Nadu	3.21	4.25	1.42
18	Telangana	0.00	2.03	0.00
19	U.P.	20.15	12.00	2.68
20	Uttarakhand	6.01	2.50	3.05
21	West Bengal	2.96	0.78	0.00
<b>Total</b>		<b>200.49</b>	<b>190.85</b>	<b>69.16</b>
<b>North Eastern States</b>				
1	Assam	2.99	0.00	2.56
2	Arunachal Pradesh	0.00	0.15	0.00
3	Manipur	12.12	8.00	3.67
4	Meghalaya	4.50	3.61	1.35
5	Mizoram	11.94	15.00	10.17
6	Nagaland	9.82	11.00	0.00
7	Sikkim	3.77	6.00	1.52
8	Tripura	11.99	9.17	5.73
<b>Total</b>		<b>57.13</b>	<b>52.93</b>	<b>25.00</b>
<b>Grand total</b>		<b>257.62</b>	<b>243.78</b>	<b>94.16</b>

**ANNEXURE-III****ANNEXURE REFERRED TO IN PART (b) &(C) OF THE LOK SABHA UNSTARRED QUESTION NO. 260 DUE FOR 26.04.2016 ASKED BY SHRI BADRUDDIN AJMAL REGARDING FOREST DEVELOPMENT PROGRAMME****A. Under Centrally Sponsored Scheme of “Integrated Development of Wildlife Habitats”****(Rs. in Lakhs)**

<b>S. No.</b>	<b>State</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>
1.	Kerala	-	446.00	270.00
2.	Mizoram	122.20	-	-
<b>Total</b>		<b>122.20</b>	<b>446.00</b>	<b>270.00</b>

**B. Under Centrally Sponsored Scheme of “Project Tiger”****(Rs. in Lakhs)**

<b>S. No.</b>	<b>State</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>
1.	Madhya Pradesh	2800.00	2415.00	-
2.	Mizoram	122.20	-	-
3.	Rajasthan	-	-	-
4.	Maharashtra	2164.00	2000.00	810.00
5.	Kerala	-	446.00	2532.00
6.	Tamil Nadu	-	-	1410.00
<b>Total</b>		<b>5086.00</b>	<b>4861.00</b>	<b>4752.00</b>